National Company Law Tribunal Allahabad Bench

CPNO. (]B) 128/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 13.10.2017**

NAME OF THE COMPANY: JEKPL PLA LAdVIS JOGIPL PLA LAd

SECTION OF THE COMPANIES ACT: 7 of 18 B code of 2016

Sl. NO.

Name

Designation

Representation

Signature

ANIL KUMAR

PCS

2.

CP No.(IB)128/ALD/2017

Shri Anil Kumar PCS for the petitioner Financial Creditor. This being a fresh petition, the Registry is directed to make scrutiny of the same. Meanwhile, as per settled practise, the petitioner as well as this Registry to issue a formal notice to the Corporate Debtor Company JOGPL Pvt. Ltd. for inviting its objection, if any, on the present I & B Petition.

The matter be listed on 25th October, 2017.

Dated:13.10.2017

H.P. Chaturvedi, Member (Judicial)

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Typed by: P.K. Jyoti